

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CP No. 113(ND) 2017

CORAM:

PRESENT: DR. V. K. SUBBURAJ
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 14.03.2019

NAME OF THE COMPANY: Naveen Kapoor Vs. M/s Prima Technologies Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 241/242

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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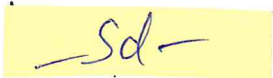
For the Petitioner (s): None

For the Respondent (s): Mr. Sumit Pahwa, Ms. Shrin Sen Hooda and Mr. Varun Sharma, Advocates

ORDER

Ld. Counsel for the Respondent prays for further time to seek quotations from other two-tier accounting firms.

At his request adjourned to 4th April, 2019.



(V. K. Subburaj)
Member (T)



(Ina Malhotra)
Member (J)